

discussions will include a symposium on 'Medium Range Transport and Freighter Aircraft including its operation as STOL (Short take off and Landing)|VTOL (Vertical take off and Landing) aircraft.'

Besides India, delegations from the United Kingdom, Australia, Canada and New Zealand are participating in this meeting.

Indian Telephone Industries, Bangalore

667. { **Shri Y. S. Chaudhary:**
 { **Dr. Sarojini Mahishi:**

Will the Minister of **Communications** be pleased to state:

(a) the target of production of the Telephone Instruments for 1964-65 set by the Indian Telephone Industries, Ltd., Bangalore; and

(b) whether it has reduced our import of the telephone instruments from abroad?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) Yes, Sir. 2,00,000 telephone instruments of various types.

(b) Telephone instruments are not being imported at present.

"Nissan" Trucks

668. { **Shri P. C. Borooah:**
 { **Shri P. R. Chakraverti:**

Will the Minister of **Defence** be please to state:

(a) whether Government propose to set up another plant to manufacture 'Nissan' Trucks; and

(b) if so, where, at what cost and with what capacity?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) It is proposed to set up a self-contained unit for production of Shaktiman and Nissan vehicles.

(b) The factory is proposed to be located at Jabalpur and will have a

planned capacity for production of 500 Shaktiman Trucks and 600 Nissan vehicles per month. The cost of the factory is being worked out.

Strike in Jaduguda Uranium Mines

669. { **Shri Subodh Hansda:**
 { **Shri H. C. Soy:**

Will the **Prime Minister** be pleased to state:

(a) whether there was any strike at the Jaduguda uranium mines during October 1964;

(b) if so, the reasons for the strike; and

(c) how long it continued and whether there was any loss due to this strike, and if so, the amount?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): (a) to (c). A statement is place on the Table of the House. [*Placed in Library. See No. LT-3495/64.*]

Newspapers registered in the Country

670. **Shri Sivamurthi Swamy:** Will the Minister of **Information and Broadcasting** be pleased to state:

(a) the number of newspapers registered during 1960-64 in the country (language-wise);

(b) the quantity of newsprint supplied to (i) English and (ii) Indian languages newspapers during this period (year-wise); and

(c) the steps being taken to achieve self-sufficiency in the matter of newsprint requirements of the country?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) A statement containing information in regard to the number of newspapers and periodicals registered during 1960-1963 in the country (language-wise) is placed in the Library. See No. LT-3496/64]. The figures for 1964 will be available after the close of the year.

(b) No separate statistics on the basis of languages are being maintained in respect of the quantity of newsprint supplied to newspapers.

(c) The existing capacity of 30,000 tonnes per year of Nepa Paper Mills will be raised to 75,000 tonnes per year. This expanded capacity is expected to materialise early in the Fourth Five Year Plan.

In addition, Government have already issued licences for the establishment of two units with a total capacity of 90,000 tonnes per year of newsprint. The progress in the implementation of these two schemes is slow. They are not likely to materialise before the end of the Fourth Plan. The possibility of licensing more schemes for the manufacture of newsprint is also under consideration by Government. Every effort is being made to achieve self-sufficiency in respect of newsprint as early as possible.

Plantation Labour Act

671. { Shri Umanath:
Shri Imbichibava:
Shri Nambiar:

Will the Minister of Labour and Employment be pleased to state:

(a) the number of factories which did not implement the Plantation Labour Act in full during 1962-63 and 1963-64;

(b) the action taken by Government against the factories; and

(c) the steps Government propose to take so that the provisions of the Act are implemented in full?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) The Plantations Labour Act is not applicable to factories. The factories on plantations are covered by the Factories Act.

(b) and (c). Do not arise.

Third Agricultural Labour Enquiry

672. { Shri Umanath:
Shri A. K. Gopalan:
Shri Imbichibava:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government are considering a proposal to conduct a Third Agricultural Labour Enquiry;

(b) if so, where the matter stands today; and

(c) if not, the reasons for not conducting such an enquiry?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) and (b). The Third Agricultural Enquiry now known as the Rural Labour Enquiry has already been started.

(c) Does not arise.

Consumer Price Index

673. { Shri A. K. Gopalan:
Shri Nambiar:
Dr. Saradish Roy:

Will the Prime Minister be pleased to state:

(a) when Government propose to introduce the consumer price index numbers for the middle class people in India; and

(b) the names of the centres Government propose to cover in the beginning?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): (a) The index numbers are under construction. The question of publication of the indices will be considered in due course.

(b) Priority is being given in construction to 16 State Capitals viz., Delhi, Srinagar, Chandigarh, Lucknow, Patna, Shillong, Calcutta, Cuttack-Bhubaneswar, Bhopal, Jaipur, Ahmedabad, Bombay, Hyderabad, Madras, Bangalore and Trivandrum.